

Sl. No.12

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/10/9/AMR/2024		9 of IBC	M/s Shrinath Ratopack Private Limited Vs M/s Chegu Imperium Private Limited

**ORDER**

**Present:** Ms. Divya Mundra, Proxy counsel for the OC.

Proxy counsel from the O/o Mr. Sunil Kumar Jha, Ld. Counsel for the CD.

Counter not filed. For filing counter, list the matter on 04.09.2024 as a last chance.

SANJAY PURI  
MEMBER (TECHNICAL)

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)